F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 171/N)

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.11.2026

ORDER NO. 154 of 2026

Hon'ble Officiating President, CESTAT is pleased to partially modify the roster order no. 144 of 2026 for **CESTAT, New Delhi** on **06.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On **06.11.2026 at 2:30 PM** and on subsequent dates, if adjourned	Mr. Ajay Sharma, Hon'ble Member (Judicial), and Mrs. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Condonation of Delay Application no. 50426 of 2026 in **Defect Appeal Diary No. 51732 of 2025** Chhattisgarh State Warehousing Corporation v/s Commissioner of Central Excise & CGST- Raipur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar